

**GOVERNMENT OF INDIA
MINISTRY OF LAW AND JUSTICE
LEGISLATIVE DEPARTMENT**

LOK SABHA

UNSTARRED QUESTION NO. 1288

TO BE ANSWERED ON WEDNESDAY, 25th JULY, 2018

C-Vigil App

†1288.SHRI RATTAN LAL KATARIA:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the steps likely to be taken by the Government to bring C-vigil app to the knowledge of maximum number of people;
- (b) whether any person can individually inform the Election Commission during election times about any illegal activities in the form of photos, videos and hate speeches; and
- (c) if so, the details thereof?

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE AND CORPORATE AFFAIRS
(SHRI P.P.CHAUDHARY)**

(a) to (c): The information is being collected and will be laid on the Table of the House.
